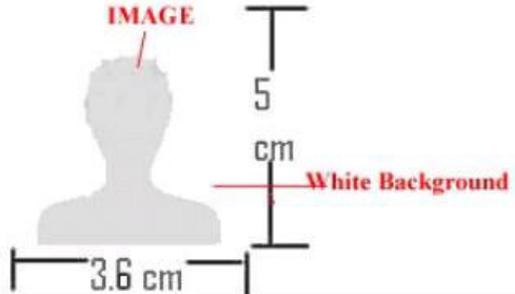
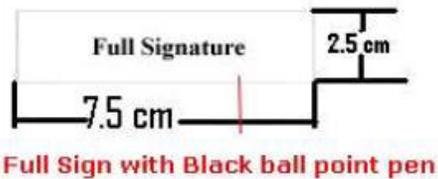


## HOW TO APPLY ONLINE

A. All eligible applicants shall visit the below mentioned websites to apply online application for the post of Civil Judge.

[www.karnatakajudiciary.kar.nic.in/recruitment.asp](http://www.karnatakajudiciary.kar.nic.in/recruitment.asp)

B. Click on “online Application” button as shown in shown in the screen below

Online Recruitment				
Sl.no.	Notification No	Name of the post	Last Date	Status
1	CJR 24/2018	Recruitment for the post Civil Judges	11/01/2019	<a href="#">online Application</a>
2	<b>Age Relaxation</b> General Merit, Cat-I, Cat-2A, Cat-2B, Cat-3A, Cat-3B Candidates Age Max. 35 Years SC/ST Candidates Age Max. 38 Years			
3	<b>Minimum Qualification</b> 1] X Std/S.S.L.C 2] XII Std/P.U.C <b>Degree Qualification</b> 3] Law-3 Yrs OR 4] Law-5 Yrs			
4	<b>Pass Photo size image</b>		<b>Signature image</b>	
				
5	<b>List of the documents</b> All Marks cards, Caste Certificate, Reservation Certificate			
6	<b>For SBI Payment Portal</b> Note. Payment must be made to Registrar General, High Court of Karnataka with Application Number starting with HCK_____ (16 characters). Do not pay on any other numbers. If you pay, it cannot be considered. For Preliminary Examination: SC/ST/Cat-I have to pay Rs 250/- (Rupees Two Hundred Fifty Only). <b>Others have to pay Rs 500/- (Rupees Five Hundred Only).</b>			
<b>Note: POP-UPS Windows must be allowed in your browser settings.</b>				<a href="#">Make Payment</a>
7	<b>Re-Print Application</b>		<a href="#">Re-Print</a>	
8	<b>Payment Confirmation</b>		<a href="#">Pay-Confirmation</a>	

Click on Online Application button

Online Recruitment				
Sl.no.	Notification No	Name of the post	Last Date	Status
1	CJR 24/2018	Recruitment for the post Civil Judges	11/01/2019	online Application
2	<b>Age Relaxation</b> General Merit, Cat-I, Cat-2A, Cat-2B, Cat-3A, Cat-3B Candidates Age Max. 35 Years			

Before Clicking Online Application button, Ready with Digital/Scanned Colour PassPhoto and Signature Photographs in JPG format and Read Instructions Carefully.

- C. Applicants shall read the “GENERAL INSTRUCTIONS” carefully before submitting the online application so as to avoid mistakes or rejection of application.

INSTRUCTIONS FOR FILLING ONLINE RECRUITMENT	
Fresh Application	
Sl.No.	GENERAL INSTRUCTIONS TO THE APPLICANT
1	Applicants shall read all the instructions carefully before submitting Online application, so as to avoid the mistakes/rejection.
2	The selection is through Competitive Written Examination (Preliminary Examination, Main Examination and Viva-voce). The applicants are advised to go through carefully the Karnataka Judicial Services (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016 published in the Karnataka Gazette Part-IVA (Extraordinary) dated 09.09.2005, 11.07.2011, 12.03.2015 and 26.04.2016.
3	Applicants are advised to go through carefully the orders of the Government of Karnataka made under Articles 16(4) and 16(4A) of the Constitution and in particular, Order No.DPAR 08 SEHiMa 95 dated 20.06.1995 and other related Government orders which are in force as amended from time to time.
4	The applicants shall provide <b>Mobile Number and valid eMail ID (Both Compulsory)</b> , for communication, at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or EMAIL. Further no letter correspondence with the authority shall be entertained.
5	To avoid last minute rush, the applicant is advised to submit the ONLINE applications well in advance. The website will accept the applications round the clock till 11.59 p.m. of 11.01.2019. Last Dates: To register / submit online applications : <b>11.01.2019. Time-11.59 PM</b> For Online payment of fee through Net Banking / Credit / Debit : <b>14.01.2019.</b> To remit application fee through Challan form to SBI BANK : <b>14.01.2019 before closing of the working hours of bank.</b>
6	The list of eligible applicants for Preliminary Examination/Main Examination/Viva Voce will be announced on High Court of Karnataka Website-www.karnatakajudiciary.kar.nic.in..
7	Intimation will be sent to the eligible applicants through SMS and Email. The list of eligible applicants for Preliminary Examination/Main Examination/Viva voce will also be notified on the High Court of Karnataka website: <a href="http://karnatakajudiciary.kar.nic.in/recruitment.asp">http://karnatakajudiciary.kar.nic.in/recruitment.asp</a> , for downloading the Admission Card/Call letter.
8	The candidates shall have to appear for the Preliminary and Main Written Examination and also for Viva-voce if called for, at their own expenses at the place and time decided and notified by the

	Viva-voce if called for, at their own expenses at the place and time decided and notified by the High Court of Karnataka.
9	The candidates shall produce the copy of Admission Card and Call letter while appearing for Preliminary and Main Written Examination and for Viva-voce for verification.
10	The candidates shall possess all Original Testimonials mentioned below at the time of submitting online Application and same shall be produced along with three sets of self-attested photo copies of the following while appearing for Viva voce for verification: a) Online submitted application. b) Enrolment Certificate. c) proof of Identity card issued by the Bar Council/Aadhar card / Driving Licence / Pan card . d) SSLC or equivalent certificate showing the date of birth. e) Degree and Law Degree Marks Cards and Convocation certificates. f) Caste certificates. g) Certificates for claiming any reservation. Creamy Layer certificate, in case the applicant belongs to General Merit and claiming reservation under Rural Category. h) Rural and Kannada Medium Certificates from 1st Standard to 10th Standard issued by concerned school and counter signed by B.E.O i) Certificate of release or discharge from military service, in case of Ex-servicemen. j) Two Character certificates, one from the Principal of the College or Institution in which the candidate last studied with study details and one from a respectable persons not related to the applicant but well acquainted with him/her (recently obtained). k) Two passport size photographs.
11	The candidate shall pay the appropriate Examination fee as mentioned in the Notification, either by mode of Online banking or through challan form as notified by the High Court of Karnataka. The fee shall be remitted at any Branch of the State Bank of India (SBI).
12	The candidate shall scan his/her latest passport size photograph with white back ground (having 5 cm of length X 3.6 cm of breadth with max. size 50 kb) and signature on white paper in black ball point pen (having 2.5cm of length X 7.5 cm of breadth with max. size 25kb) in jpg format and upload the same, while submitting the Online application.
13	The candidates shall not upload any other original or attested copies of the documents/certificates (except the above specified documents) at the stage of submitting the Online application.
14	While applying online application for the post, the candidates shall ensure that he/she fulfills the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that candidate does not fulfil the eligibility norms and/or that he/she has suppressed/twisted or truncated any materials facts, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete and incorrect information would not only lead to disqualification but also liable for

- D. Applicants shall confirm that the “General Instructions” have been read by click check box “I Accept that I have gone through all the instructions” and click “Apply” Button to proceed for online application.
- E. Applicants shall ensure that they are submitting online application for post of Civil Judge.
- F. Applicants shall submit the correct “Personal Information”. Fields marked with “\*” mark are compulsory fields.

## **PERSONAL INFORMATION**

**\* fields are mandatory, Best viewed on Mozilla Firefox 16,Google Chrome 10 and higher versions**

Notification No. CJR 24/2018 Last Date : 11/01/2019

Select Post: CIVIL JUDGE

### Personal Information

1. Name of the Applicant in full(as in X/SSLC Marks card).\*

(Max 50 Characters)

2. Name of Father (as in X/SSLC Marks card):\*

Father

(Max 50 Characters)

3. Gender:\*

Male  Female  Others

4. Date of Birth:\*

Day / Month / Year Age : 0

Birth Details :

Birth Place:\*

State: \* --Select--

District: --Select--

Taluk: --Select--

If not Karnataka State, Please Specify District and Taluk

District:  (Max 20 Characters)

Taluk:  (Max 20 Characters)

5. Category Claimed:\*

--Select--

Certificate No.  Date of Certificate:

6. Reservation :

a). RURAL Date of Certificate:

Creamy Layer Certificate issue date:  (For GM candidates Only)

(Must have certificate from 1st std to 10th std and mention only 10th std B.E.O issue date)

Creamy Layer Certificate issue date:  (For GM candidates Only)  
(Must have certificate from 1st std to 10th std and mention only 10th std B.E.O issue date)

Quota :

b). Physically Challenged  One arm(OA)  One leg (OL)  both legs(BL)

c). Kannada Medium Date of Certificate:   
(Must have certificate from 1st std to 10th std and mention only 10th std B.E.O issue date)

d). EX-Servicemen  (Number of Years of Service)

7. Marital Status :\*

Married  UN-Married

IF Married, Mention Spouse Name:

8. Citizen :\*

### Contact Information

9. a) Present Address \*

Door No/Street/Place :

Area :

State: \*

District: \*

Taluk: \*

If not Karnataka State, Please Specify District and Taluk

District:  (Max 20 Characters)

Taluk:  (Max 20 Characters)

PinCode : \*

b) Permanent Address

Same as Present Address:

Door No/Street/Place :

Door No/Street/Place :	<input type="text"/>
Area :	<input type="text"/>
State:	--Select-- <input type="button" value="v"/>
District:	--Select-- <input type="button" value="v"/>
Taluk:	--Select-- <input type="button" value="v"/>
If not Karnataka State, Please Specify District and Taluk	
District:	<input type="text"/> (Max 20 Characters)
Taluk:	<input type="text"/> (Max 20 Characters)
PinCode :	<input type="text"/>
10. a). Mobile No. :*	<input type="text"/>
b). Landline No.:	<input type="text"/>
11. E-MAIL:*	<input type="text"/>
<b>Enrolment Information:</b>	
12. Enrolment Details:	
a). Enrolment No:	<input type="text"/> (For Ex. KAR/123) Year: <input type="text"/>
b). Date of Enrolment:	<input type="text"/> (dd/MM/yyyy)
c). Date of Commencement of Practice:	<input type="text"/> (dd/MM/yyyy)
d). Place of Practice: if Karnataka, Select District :	--Select-- <input type="button" value="v"/>
	Mention Taluk and District: <input type="text"/>
e). Nature of Practice:	NONE <input type="button" value="v"/> (BOTH means Civil and Criminal)
13. Whether the Applicant is Employed in Government Department?: <input type="radio"/> Yes <input checked="" type="radio"/> No	
If yes, give details	<input type="text"/> (No. of Years) <input type="text"/> (Months)
	Working in : --Select-- <input type="button" value="v"/> as on the date of Application
	Date of NOC Certificate issued: <input type="text"/> (dd/MM/yyyy)
14. Is there any Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant before Government Department/Bar Council/ any other authority ? : <input type="radio"/> Yes <input checked="" type="radio"/> No	

If yes, give details   
(Max 80 characters)

15. Whether the applicant is a practicing Advocate :  Yes  No  
Practising in :  as on the date of Application

16. Whether the applicant had earlier applied for the post of Civil Judge or any other Judicial post ? :  Yes  No

If yes, give details   
(Max 80 characters)

17. Whether the applicant is /was a party to any Civil /Criminal Proceedings :  Yes  No

If yes, give details   
(Max 150 characters)

I do hereby solemnly and sincerely affirm that the statement made and the information furnished above is true. Should it however be found that any information furnished herein is untrue in material particulars, I realise that I am liable to criminal prosecution and I am also agreeable to forego the claim for public services under the State Government.

1. The Applicants shall enter the name as mentioned in "S.S.L.C" marks card.
2. The Applicants shall enter the name of Father as mentioned in "S.S.L.C" marks card.
3. The Applicants shall select "Gender" correctly i.e., Male, Female or Others
4. Enter correct "Date of Birth" with Birth Place, State, District and Taluk.
5. The Applicants shall select the correct "Category" from the list i.e., GM-General Merit, SC-Scheduled Caste, ST-Scheduled Tribe, Category-I, Category-IIA, Category-IIB, Category-IIIA, Category-IIIB
6. The Applicants shall check the required 'Quota' under "Reservation"  
Rural, Physically Challenged, Kannada Medium, Ex-Serviceman
7. The Applicants shall enter correct "Marital Status" i.e., Married or Unmarried and further whether the Candidate is Divorced, Widowed or Judicially-Separated, One spouse if applicable. If Married, the applicant shall mention spouse name.

8. The Applicants shall enter correct Citizenship details.

### **CONTACT INFORMATION**

9. The Applicants shall enter correct “Contact Information”  
The Applicants shall enter correct Present and Permanent Address i.e., Door No. / Street, Area, State, District, Taluk and Pincode. The candidates shall enter correct mobile number and valid email id if any.
10. The Candidates shall enter Mobile Number correctly and landline number if any
11. The Candidates shall enter correct and valid e-Mail ID.

### **ENROLMENT INFORMATION**

12. The Candidates shall enter correct “Enrolment Information”, if they applicable
  13. If the Applicant is Employed in Government Department? Click “Yes” or “No”, if yes give details as sought.
  14. Is there any Enquiry Pending/ Contemplated/Ending with imposition of penalty against Applicant before Government Department / Bar Council/ any other authority? Click “Yes” or “No”, if yes give as sought.
  15. If the Applicant is a practicing Advocate? Click “Yes” or “No”, if yes give details as sought.
  16. If the Applicant had earlier applied for the post of Civil Judge or any other Judicial post? Click “Yes” or “No”, if yes give details as sought.
  17. If the Applicant is a party to any Civil or Criminal Proceedings in any of the Court, details shall be submitted.
- G. The Applicants shall confirm the information submitted by checking the acceptance clause as shown in below screen. The candidates shall click on “Preview” button to proceed further.

After clicking “Preview” button, the following screen showing the candidate details would be displayed.

Further the Candidates shall enter the captcha and shall confirm the details. Click on “Save & Continue” button to proceed further or click on “Edit” button to modify the details as shown in above screen. Further changes / modifications cannot be done once the ‘OK’ button is clicked as shown in the below screen.

The Candidates shall note down the “Reference Number” generated and enter the OTP (One Time password) received. After entering OTP click on “Submit” button to proceed further.

## EDUCATIONAL INFORMATION

Applicants shall enter correct Educational Information.

Applicants shall enter the S.S.L.C or equivalent mark details.

Click on “ADD” button to add next education details. Click on “DELETE” button to remove the education details.

### 18. Educational Information

**Guidelines for Qualification Details**  
**X/SSLC Qualification**

In case of Marks in Grade System, **Maximum SGPA, Obtain SGPA and Enter CGPA Grade points is Compulsory.**  
a. X/SSLC Marks should be entered compulsorily..

Qualification	---Select---
Board	
Is your qualification marks card issued in grade points (CGPA)? * <input type="radio"/> Yes <input checked="" type="radio"/> No	
Year of Passing	---Select---
Maximum Marks	
Obtained Marks	
	<input type="button" value="Add"/>

**Note: Marks obtained in X/SSLC shall be furnished, Otherwise Application stands disqualified..**

Standard Details						
Qualification	Board	Year of Passing	Maximum Marks	Obtained Marks	Percentage	Click to delete
X Std/S.S.L.C	KSBBE	2001	625	452.00	72.32	<input type="button" value="Delete"/>

Applicants shall enter the Degree mark details as Law 3yrs or Law 5yrs.

Click on “ADD” button to add next education details. Click on “DELETE” button to remove the education details.

Degree details

1]. Qualification	Law-3 Yrs		
2]. University	BENGALURU		
3]. Total No. of semesters or years <input checked="" type="radio"/> SEM <input type="radio"/> YEAR	6		
4]. Is your qualification marks card issued in grade points? * <input type="radio"/> Yes <input checked="" type="radio"/> No			
Year of Passing (Sem/Year)	Maximum Marks	Obtained Marks	click to Add
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="button" value="Add"/>

Degree in L.L.B Marks should enter of All(semesters/years) wise.(Mandatory).

Degree Details					
1]. Qualification:	Law-3 Yrs				
2]. University:	BENGALURU				
Year of Passing	(Sem/Year)	Max.Marks	Obtained Marks	percentage	Click to delete
2003	1 sem	1000	625.00	62.5	<input type="button" value="Delete"/>
2003	2 sem	1000	625.00	62.5	<input type="button" value="Delete"/>
2003	3 sem	1000	625.00	62.5	<input type="button" value="Delete"/>
2003	4 sem	1000	625.00	62.5	<input type="button" value="Delete"/>
2003	5 sem	1000	625.00	62.5	<input type="button" value="Delete"/>
2003	6 sem	1000	625.00	62.5	<input type="button" value="Delete"/>
Total No of Sem/Year:	6				

Click on "Save & Continue" button to proceed further.

### PHOTO and SIGNATURE UPLOAD

Applicants shall confirm that the Passport size Photo and Signature does not exceed 50 kb.

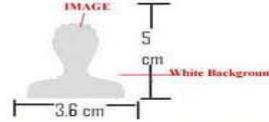
## 19. Photo and Signature Upload

### Guidelines for scanning and Upload of Photograph and Signature

**File Upload Use Browser 'Mozilla FireFox 16'/'Google chrome 10' and higher version, Please Note 'Internet Explorer' does not support to upload**

#### Photograph Image (JPG Format).

- Photograph must be a recent passport style colour picture.
  - Make sure that the picture is in colour, taken against a light-coloured, preferably white, background.
  - Look straight at the camera with a relaxed face.
  - If the picture is taken on a sunny day, have the sun behind you, or place yourself in the shade, so that you are not squinting and there are no harsh shadows.
  - If you have to use flash, ensure there's no 'red-eye'.
  - If you wear glasses make sure that there are no reflections and your eyes can be clearly seen.
  - Caps, hats and dark glasses are not acceptable. Religious headwear is allowed but it must not cover your face.
- h. Allowed Photo Size  $\blacklozenge$  3.5 cm x 5 cm and stored in (\*.jpg) format on local machine only.



- i. Size of file should be between 25kb-50kb

- j. Ensure that the size of the scanned image is not more than 50KB. If the size of the file is more than 50 KB, then adjust the settings of the scanner such as the DPI resolution, no. of colours etc., during the process of scanning.

**For Photo Upload:** Select 'Photo Passport Size' in the the Dropdown, Browse your photo file & Click on Upload button

#### Signature Image (JPG Format).

- The applicant has to sign on white paper with Black Ball point pen.
- The signature must be signed only by the applicant and not by any other person.
- The signature will be used to put on the Hall Ticket, attendance sheet and wherever necessary.
- If the Applicant's signature on the answer script, at the time of the examination, does not match the signature on the Hall Ticket, the applicant will be disqualified.
- Dimensions 7.5 cm x 2.5cm (preferred) and stored in (\*.jpg) format on local machine only.
- Size of file should be between ( 10KB  $\blacklozenge$  25KB)
- Ensure that the size of the scanned image is not more than 25KB



**For Signature Upload:** Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button

**List of the positions of Photograph are not Accepted as shown below. If You uploaded, Your Application will be rejected.**



**PRESS ctrl+F5 KEY TO REFRESH AND LOAD IMGAEs.**

**Photo Passport Size:**   No files selected.

(Max. File Size 50kB )

**Applicant Signature:**   No files selected.

(Max. File Size 25kB )

**For Signature Upload:** Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button

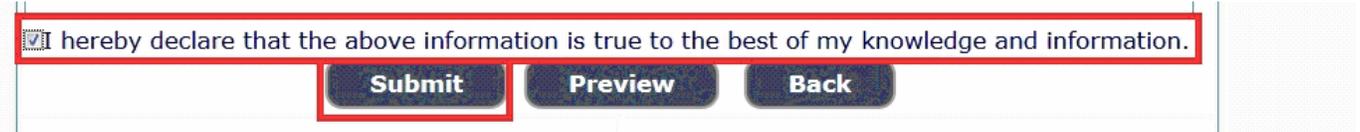
**Photo Passport Size:**   No files selected.

(Max. File Size 50kB )

**Applicant Signature:**   No files selected.

(Max. File Size 50kB )

Click on “Browse...” button to select the photo and signature and click on “Upload” button to upload the photo and signature.

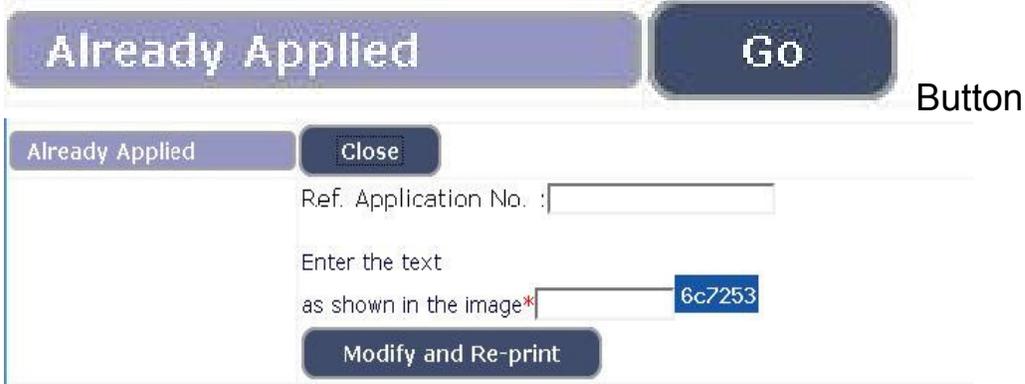


The Applicants shall declare that the information submitted is correct by clicking as shown in above screen. Click on “**Submit**” button to complete the online application process.

Applicants shall note down the “APPLICATION NUMBER”, Click on “Print” button to print the application submitted.

### For Already Applied Application

If the Applicant have to make changes in Educational, Computer knowledge, Mode of the payment and Upload Photo & signature, then click



Then click on Modify and Re-print button.